

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER :TCP/57/2016

NAME OF THE PETITIONER(S) : T.O. Abraham

NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others

UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
(1)	T.V.P. Sai Vihari. for Hani Shankerani	Counsel for Petitioner	T.V.P. Sai Vihari.
21	USHA. KNS Law Chambers.	Counsel for R3.	

ORDER

Shri T V P Sai Vihari, counsel for petitioner present and sought time for sending private notice to R6. Ms Usha, counsel for R3 present and prayed time for filing fresh vakalat with the consent of the previous counsel on record. Counsel for petitioner is directed to send private notice to R6 and file proof of the same alongwith an affidavit by the next date of hearing. Time extended at request. Put up on **23.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)